

Filing No.-8296/20

Nature of case- A.B.A

Santosh kumar singh & Anr Vs. The State of Jharkhand.

Advocate's Name- A.K.Chaturvedi

DEFECTS :-

3. Court fee. Rs 20 due.

4. Rs.40 A. Fee due on the copy of trial court judgement.

9(i) Rs.50 A.Fee due on C.C of FIR.

(ii) Certified to be true certificate is missing on t/c of FIR.